

MR. SPEAKER: Not only you, there are are other hon. Members who have given notices. They will be taken up later on.

12.26 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th July, 1992, agreed without any amendment to the Foreign Trade (Development and Regulation) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 20th July, 1992."

12.27 hrs

FOREIGN EXCHANGE CONSERVATION  
(TRAVEL) TAX ABOLITION BILL\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to move for leave to introduce a Bill further to amend the Finance Act, 1987.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Finance Act, 1987."

*The motion was adopted.*

SHRI RAMESHWAR THAKUR: I introduce the Bill.

12.28 hrs.

[English]

STATEMENT GIVING REASONS FOR  
IMMEDIATE LEGISLATION BY THE  
FOREIGN EXCHANGE CONSERVATION  
(TRAVEL) TAX ABOLITION ORDINANCE,  
1992

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to lay on the Table an explanatory statement (Hindi and English versions giving reasons for immediate legislation by the Foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992.

[Placed in Library . See No. LT- 2405/92]

12.29 hrs

MATTERS UNDER RULE 377

[English]

- (1) **Need for central assistance to the Tamil Nadu Government in checking the menace of a paddy disease in Thirvanamali and North Arcot Ambedkar district**

SHRI M. KRISHNASWAMY (Vandavasi): A dangerous disease has affected the entire paddy crop at early stage in Thirvanamalai district and North Arcot Ambedkar District, Tamil Nadu. It was brought to the notice of the agriculture department of Tamil Nadu Government. The State Gov-

\* Published in Gazette of India, extra ordinary, Part-II, section & 2, dated 3.8.1992.

\*\* Introduced with the recommendation of the President.